

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/93/CHE/2024
Name of Petitioner : Biotechnology Industry Research Assistance Council
& Vs
Name of Respondent : Mediclone Biotech Pvt Ltd
Section : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ms. Santhanalakshmi, Ld. Counsel for Petitioner.
Mr. Gokulakrishnan, Ld. Counsel for Respondent.

Reply / Counter filed.

Cost also paid.

Rejoinder also filed.

List the Petition for final hearing on **26.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**